

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH, BANGALORE

ORIGINAL APPLICATION NO.170/001485 AND 1486/2015

DATED THIS THE 12TH DAY OF OCTOBER, 2017

HON'BLE DR. K.B. SURESH, MEMBER(J)

HON'BLE SHRI P.K. PRADHAN, MEMBER(A)

1. Chikkathayamma,
W/o Late Narayanappa,
Aged about 60 years,
Ex – MTS (At Par),
No.54, N.P. Lane,
Opp. Vasantha Lodge,
Cottonpet Cross,
Bangalore-560 053.

2. Hanumakka,
W/o Bylaiah,
Aged about 60 years,
Ex- MTS (At Par),
No.609, "B" Block,
Janakiram Layout,
New Lingarajapuram,
Bangalore-560 084.

...Applicants.

(By Advocate Shri B. Sheik Mourthuja)

Vs.

1. Union of India
Rep. by its Secretary,
Ministry of Communications & IT,
Department of Posts,
Dak Bhavan,
New Delhi – 110 001.
2. The Chief Postmaster General,
Karnataka Circle,
Bangalore – 560 001.
3. SSRM,
Bangalore Sorting Division,
Bangalore-560 001.

4. The Head Record Officer
Bangalore Sorting Division (RMS),
Bangalore-560 026. ...Respondents.

(By Shri S. Prakash Shetty, Senior Panel Counsel)

O R D E R (ORAL)

HON'BLE DR K.B. SURESH, MEMBER(J)

Heard both the counsel. Both side agree that the matter can now be disposed of leaving the matter to be decided after the Hon'ble High Court of Karnataka decides on the question of regularization and continuation of the applicant and others. Therefore, this regularization is a must for grant of pension.

2. Therefore the OA is disposed of with liberty. No order as to costs.

(P.K. PRADHAN)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

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Annexures referred to by the applicant in OA. Nos.1485 & 1486/2015

Annexure A-1: Copy of Applicants appointment/ Gradation list.

Annexure A-2: Grant of Temporary Status & At Par Group "D".

Annexure A-3 & 4: Copy of Superannuating of the 1st & 2nd Applicant.

Annexure A-5: Scheme of Temporary Status.

Annexure A-6: Scheme of At Par Group "D".

Annexure A-7: OA.No.403/2011 of CAT, Bombay.

Annexure A-8: Copy of letter No.INV/RTI-05/DEC/198/CM/12 dated 13.12.2012 issued by CPIO & Superintendent, RMS'L' Dn., Bhusawal.

Annexure A-9: Copy of Judgement in Jagrit Mazdoor vs. Union of India.

Annexure A-10: Copy of OA.No. 138/2010 of CAT, Bangalore.

Annexure A-11: Copy of WP. No.7258/2012.

Annexure A-12: SLP CC No(S) 1135/2014.

Annexure A-13: Copy of Pension Book.

Annexure A-14 & 15: Copies of representation dated 16.09.2015.

Annexure A-16 & 17: Copies of rejection order dated 24.09.2015.

Annexure A-18: Copy of WP(C) 3018/2012 of Delhi High Court.

Annexures referred to by the respondents in the OA.

Annexure R-1: Copy of Judgement of High Court of Karnataka in WP.No.24254/2015 (S-CAT) dated 27.11.2015.

Annexure R-2: Copy of Judgement of High Court of Karnataka in WP.No.18452/2010 (S-CAT) dated 28.10.2013.

Annexure R-3: Copy of Judgement of High Court of Karnataka in WP.No.20669-70/2003 (S-CAT) dated 21.09.2004.

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